

# Parliament Session Wrap

## Winter Session – December 5 to December 18, 2013

### Bills Passed by Parliament during the Winter Session

Short Title	Key Objectives
<a href="#">The Lokpal and Lokayuktas Bill, 2011</a>	Establishes the office of Lokpal at the centre and Lokayuktas in the states to investigate and prosecute cases of corruption.
*The Appropriation (Railways) No. 4 Bill, 2013	Authorises expenditure of the Railways.
*The Appropriation (No. 5) Bill, 2013	Authorises expenditure from the Consolidated Fund of India.

\* These Bills were introduced during the Winter Session 2013.

### Government Bills Introduced during the Winter Session and pending

Short Title	Key Objectives	Introduced on	Status
<a href="#">The Constitution (119<sup>th</sup> Amendment) Bill, 2013</a>	Implements the India-Bangladesh Land Boundary Agreement, 1974 and Protocol to the Land Boundary Agreement, 1974.	18 Dec 2013 Rajya Sabha	
<a href="#">The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2013</a>	Includes a community from Tamil Nadu and two communities from Chhattisgarh in the list of Scheduled Tribes.	17 Dec 2013 Lok Sabha	
<a href="#">The Coal Regulatory Authority Bill, 2013</a>	Establishes an independent regulator for the coal sector to regulate and conserve coal resources and protects the interests of consumers and producers of coal.	13 Dec 2013 Lok Sabha	
<a href="#">The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2013</a>	Broadens the definition of atrocities and establishes Exclusive Special Courts to try the offences against SCs and STs.	12 Dec 2013 Lok Sabha	
<a href="#">The Assam Legislative Council Bill, 2013</a>	Provides for the creation of a Legislative Council in the State of Assam.	10 Dec 2013 Rajya Sabha	Referred to SC
<a href="#">The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013</a>	Replaces an ordinance to provide for readjustment of seats in Lok Sabha and State Legislative Assemblies by the Election Commission.	10 Dec 2013 Rajya Sabha	

Sources: Various Bills, Bulletins of Rajya Sabha and Lok Sabha, PRS.

### Government Bills Pending from Earlier Sessions of Parliament

LOK SABHA		
Short Title	Introduced on	Status
<a href="#">The Indira Gandhi National University for Women Bill, 2013</a>	20 Aug 2013	Standing Committee granted time upto 31 Jan 2014
<a href="#">The Civil Aviation Authority of India Bill, 2013</a>	20 Aug 2013	Standing Committee granted time upto 17 Jan 2014
<a href="#">The Securities Laws (Amendment) Bill, 2013</a>	12 Aug 2013	Standing Committee to report within 3 months <i>w.e.f.</i> 17 Sep 2013

Kusum Malik  
kusum@prsindia.org

December 18, 2013

Short Title	Introduced on	Status
<a href="#">The Right to Information (Amendment) Bill, 2013</a>	12 Aug 2013	Standing Committee Report on 17 Dec 2013
<a href="#">The National Bank for Agriculture and Rural Development (Amendment) Bill, 2013</a>	6 May 2013	Standing Committee to report within 3 months <i>w.e.f.</i> 9 May 2013
<a href="#">The Biotechnology Regulatory Authority of India Bill, 2013</a>	22 Apr 2013	Standing Committee granted time upto 31 Jan 2013
<a href="#">The Regional Rural Banks (Amendment) Bill, 2013</a>	22 Apr 2013	Standing Committee to report within 3 months <i>w.e.f.</i> 9 May 2013
<a href="#">The Indian Institutes of Information Technology Bill, 2013</a>	18 Mar 2013	Standing Committee Report on 13 Dec 2013
<a href="#">The Agricultural Biosecurity Bill, 2013</a>	11 Mar 2013	Standing Committee granted time upto last day of Winter Session 2013
<a href="#">The National Institutes of Technology, Science Education and Research (Amendment) Bill, 2013</a>	4 March 2013	Standing Committee Report on 27 Nov 2013, Passed by LS on 18 Dec 2013
<a href="#">The Governors (Emoluments, Allowances and Privileges) Amendment Bill, 2012</a>	10 Dec 2012	Standing Committee Report on 1 Mar 2013, Passed by LS on 24 Aug 2013
<a href="#">The Competition (Amendment) Bill, 2012</a>	10 Dec 2012	Standing Committee to report within 3 months <i>w.e.f.</i> 24 Dec 2012
<a href="#">The Central Universities (Amendment) Bill, 2012</a>	26 Nov 2012	Standing Committee Report on 6 Sep 2013
<a href="#">The Coal Mines (Conservation and Development) Amendment Bill, 2012</a>	22 Nov 2012	Standing Committee Report on 7 May 2013
<a href="#">The Street Vendors (Protection of Livelihood and Regulation of Street Vendors) Bill, 2012</a>	6 Sep 2012	Standing Committee Report on 13 Mar 2013, Passed by LS on 6 Sep 2013
<a href="#">The Small Industries Development Bank of India (Amendment) Bill, 2012</a>	22 May 2012	Standing Committee Report on 16 Feb 2013
<a href="#">The Micro Finance Institutions (Development and Regulation) Bill, 2012</a>	22 May 2012	Standing Committee to report within 3 months <i>w.e.f.</i> 28 May 2012
<a href="#">The Universities for Research and Innovation Bill, 2012</a>	21 May 2012	Standing Committee Report on 26 Feb 2013
<a href="#">The Constitution (Scheduled Castes) Order (Amendment) Bill, 2012</a>	21 May 2012	Standing Committee Report on 24 Aug 2012, Passed by LS on 24 Aug 2013
<a href="#">The National Co-operative Development Corporation (Amendment) Bill, 2012</a>	17 May 2012	Standing Committee Report on 22 Mar 2013
<a href="#">The Public Procurement Bill, 2012</a>	14 May 2012	Standing Committee to report within 3 months <i>w.e.f.</i> 28 May 2012
<a href="#">The Bureau of Indian Standards (Amendment) Bill, 2012</a>	3 May 2012	Standing Committee Report on 29 Aug 2013
<a href="#">The National Housing Bank (Amendment) Bill, 2012</a>	30 Apr 2012	Standing Committee Report on 16 Feb 2013
<a href="#">The Administrative Tribunals (Amendment) Bill, 2012</a>	27 Apr 2012	Standing Committee Report on 17 Dec 2012
<a href="#">The Piracy Bill, 2012</a>	24 Apr 2012	Standing Committee Report on 14 Aug 2012
<a href="#">The Electronic Delivery of Services Bill, 2011</a>	27 Dec 2011	Standing Committee Report on 30 Aug 2012
<a href="#">The Regional Centre for Biotechnology Bill, 2011</a>	20 Dec 2011	Standing Committee Report on 30 Aug 2012
<a href="#">The Right of Citizens for Time Bound Delivery of Goods and Services and Redressal of their Grievances Bill, 2011</a>	20 Dec 2011	Standing Committee Report on 28 Aug 2012
<a href="#">The Press and Registration of Books and Publications Bill, 2011</a>	16 Dec 2011	Standing Committee Report on 20 Dec 2012
<a href="#">The Consumer Protection (Amendment) Bill, 2011</a>	16 Dec 2011	Standing Committee Report on 19 Dec 2012
<a href="#">The Cable Television Networks (Regulation) Second Amendment Bill, 2011</a>	15 Dec 2011	Standing Committee Report on 28 Aug 2012
<a href="#">The Mines and Minerals (Development and Regulation) Bill, 2011</a>	12 Dec 2011	Standing Committee Report on 7 May 2013
<a href="#">The Arms (Second Amendment) Bill, 2011</a>	12 Dec 2011	Standing Committee Report on 28 Mar 2012

Short Title	Introduced on	Status
<a href="#">The Warehousing Corporations (Amendment) Bill, 2011</a>	8 Dec 2011	Standing Committee Report on 30 Aug 2012
<a href="#">The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2011</a>	23 Nov 2011	Standing Committee Report on 14 May 2012
<a href="#">The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2011</a>	8 Sep 2011	Standing Committee Report on 21 Mar 2012
<a href="#">The Nuclear Safety Regulatory Authority Bill, 2011</a>	7 Sep 2011	Standing Committee Report on 6 Mar 2012
<a href="#">The National Academic Depository Bill, 2011</a>	5 Sep 2011	Standing Committee Report on 13 Mar 2012
<a href="#">The Benami Transactions (Prohibition) Bill, 2011</a>	18 Aug 2011	Standing Committee Report on 26 June 2012
<a href="#">The Indian Institute of Information Technology, Design and Manufacturing Kancheepuram Bill, 2011</a>	5 Aug 2011	Passed by LS on 25 Aug 2011, Pending in RS
<a href="#">The Prevention of Bribery of Foreign Public Officials and Officials of Public International Organisations Bill, 2011</a>	25 Mar 2011	Standing Committee Report on 29 Mar 2012
<a href="#">The Constitution (115<sup>th</sup> Amendment) Bill, 2011 (GST Bill)</a>	22 Mar 2011	Standing Committee Report on 7 Aug 2013
<a href="#">The Forward Contracts (Regulation) Amendment Bill, 2010</a>	6 Dec 2010	Standing Committee Report on 22 Dec 2011
<a href="#">The Judicial Standards and Accountability Bill, 2010</a>	1 Dec 2010	Standing Committee Report on 30 Aug 2011, Passed by LS on 29 Mar 2012, Pending in RS
<a href="#">The Enemy Property (Amendment and Validation) Second Amendment Bill, 2010</a>	15 Nov 2010	Standing Committee Report on 03 Nov 2011
<a href="#">The Multi-State Co-operative Societies (Amendment) Bill, 2010</a>	15 Nov 2010	Standing Committee Report on 20 Dec 2012
<a href="#">The Direct Taxes Code Bill, 2010</a>	30 Aug 2010	Standing Committee Report on 9 Mar 2012
<a href="#">The Dam Safety Bill, 2010</a>	30 Aug 2010	Standing Committee Report on 4 Jun 2011
<a href="#">The Whistle Blowers Protection Bill, 2011</a>	26 Aug 2010	Standing Committee Report on 9 Jun 2011, Passed by LS on 27 Dec 2011, Pending in RS
<a href="#">The Arms (Amendment) Bill, 2010</a>	25 Aug 2010	Standing Committee Report on 2 Jun 2011
<a href="#">The Constitution (114<sup>th</sup> Amendment) Bill, 2010 (Amendment of Articles 217 and 224)</a>	25 Aug 2010	Standing Committee Report on 9 Dec 2010
<a href="#">The National Road Safety and Traffic Management Board Bill, 2010</a>	4 May 2010	Standing Committee Report on 21 Jul 2010
<a href="#">The Prohibition of Unfair Practices in Technical Educational Institutions, Medical Educational Institutions and University Bill, 2010</a>	3 May 2010	Standing Committee Report on 30 May 2011
<a href="#">The Educational Tribunals Bill, 2010</a>	3 May 2010	Standing Committee Report on 20 Aug 2010, Passed by LS on 26 Aug 2010, Pending in RS
<a href="#">The Foreign Educational Institutions (Regulation of Entry and Operations) Bill, 2010</a>	3 May 2010	Standing Committee Report on 2 Jun 2011
<a href="#">The National Accreditation Regulatory Authority for Higher Educational Institutions Bill, 2010</a>	3 May 2010	Standing Committee Report on 12 Aug 2011
<a href="#">The Prevention of Torture Bill, 2010</a>	22 Apr 2010	Passed by LS on 6 May 2010, RS Select Committee Report on 7 Dec 2010
<a href="#">The Commercial Division of High Courts Bill, 2009</a>	16 Dec 2009	Passed by LS on 18 Dec 2009, RS Select Committee Report on 29 July 2010
<a href="#">The Constitution (110<sup>th</sup> Amendment) Bill, 2009 (Reserves for women 50% of seats in panchayat)</a>	26 Nov 2009	Standing Committee Report on 28 Jul 2010
<a href="#">The Constitution (112<sup>th</sup> Amendment) Bill, 2009 (Amendment of article 243T) (Reserves for women 50% of seats in municipalities)</a>	24 Nov 2009	Standing Committee Report on 25 Jun 2010

Short Title	Introduced on	Status
<a href="#">The Indian Trusts (Amendment) Bill, 2009</a>	3 Aug 2009	Standing Committee Report on 12 Mar 2010
<b>RAJYA SABHA</b>		
Short Title	Introduced on	Status
<a href="#">The Constitution (120th Amendment) Bill, 2013</a>	29 Aug 2013	Passed by RS on 5 Sep 2013, Pending in LS
<a href="#">The Judicial Appointments Commission Bill, 2013</a>	29 Aug 2013	Standing Committee Report on 9 Dec 2013
<a href="#">The Delhi Rent (Repeal) Bill, 2013</a>	29 Aug 2013	
<a href="#">The Drugs and Cosmetics (Amendment) Bill, 2013</a>	29 Aug 2013	Standing Committee Report on 18 Dec 2013
<a href="#">The Nalanda University (Amendment) Bill, 2013</a>	26 Aug 2013	Standing Committee Report on 17 Dec 2013
<a href="#">The Indian Medical Council (Amendment) Bill, 2013</a>	19 Aug 2013	Standing Committee Report on 20 Nov 2013
<a href="#">The Prevention of Corruption (Amendment) Bill, 2013</a>	19 Aug 2013	Standing Committee granted time upto 1 Feb 2014
<a href="#">The Merchant Shipping (Second Amendment) Bill, 2013</a>	19 Aug 2013	Standing Committee Report on 20 Nov 2013
<a href="#">The Mental Health Care Bill, 2013</a>	19 Aug 2013	Standing Committee Report on 20 Nov 2013
<a href="#">The Real Estate (Regulation and Development) Bill, 2013</a>	14 Aug 2013	Referred to Standing Committee to report within 3 months <i>w.e.f.</i> 11 Sep 2013
<a href="#">The Registration (Amendment) Bill, 2013</a>	8 Aug 2013	Standing Committee granted time upto 13 Feb 2014
<a href="#">The Rajasthan Legislative Council Bill, 2013</a>	6 Aug 2013	Standing Committee Report on 9 Dec 2013
<a href="#">The Wild Life (Protection) Amendment Bill, 2013</a>	5 Aug 2013	Standing Committee granted time upto 31 Jan 2014
<a href="#">The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013</a>	22 Apr 2013	Standing Committee granted time upto the first week of the Budget Session 2014
<a href="#">The National Waterway (Lakhipur-Banga Stretch of the Barak River) Bill, 2013</a>	22 Mar 2013	Standing Committee Report on 26 June 2013, Passed by RS on 14 Aug 2013
<a href="#">The Merchant Shipping (Amendment) Bill, 2013</a>	18 Mar 2013	Standing Committee Report on 26 June 2013
<a href="#">The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013</a>	18 Mar 2013	Standing Committee granted time upto the first week of the Budget Session 2014
<a href="#">The North Eastern Council (Amendment) Bill, 2013</a>	11 Mar 2013	Standing Committee Report on 30 May 2013
<a href="#">The National Institute of Design Bill, 2013</a>	11 Mar 2013	Standing Committee Report on 26 Aug 2013
<a href="#">The Indecent Representation of Women (Prohibition) Amendment Bill, 2012</a>	13 Dec 2012	Standing Committee Report on 24 Sep 2013
<a href="#">The Child Labour (Prohibition and Regulation) Amendment Bill, 2012</a>	4 Dec 2012	Standing Committee Report on 13 Dec 2013
<a href="#">The Constitution (117th Amendment) Bill, 2012</a>	5 Sep 2012	Passed by RS on 17 Dec 2012, Pending in LS
<a href="#">The Armed Forces Tribunal (Amendment) Bill, 2012</a>	13 Aug 2012	Standing Committee Report on 20 Mar 2013
<a href="#">The Rani Lakshmi Bai Central Agricultural University Bill, 2012</a>	22 May 2012	Standing Committee Report on 14 Mar 2013
<a href="#">The Registration of Births and Deaths (Amendment) Bill, 2012</a>	7 May 2012	Standing Committee Report on 27 Feb 2013, Passed by RS on 13 Aug 2013
<a href="#">The Tamil Nadu Legislative Council (Repeal) Bill, 2012</a>	4 May 2012	Not referred to Standing Committee
<a href="#">The Indian Forests Amendment Bill, 2012</a>	26 Mar 2012	Standing Committee Report on 26 Nov 2012
<a href="#">The Higher Education and Research Bill, 2011</a>	28 Dec 2011	Standing Committee Report on 13 Dec 2013
<a href="#">The National Commission for Human Resources for Health Bill, 2011</a>	22 Dec 2011	Standing Committee Report on 30 Oct 2012

Short Title	Introduced on	Status
<a href="#">The Citizenship (Amendment) Bill, 2011</a>	8 Dec 2011	Standing Committee Report on 28 Mar 2012, Passed by RS on 13 Aug 2013
<a href="#">The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011</a>	18 Aug 2011	Standing Committee Report on 20 Dec 2011
<a href="#">The Border Security Force (Amendment) Bill, 2011</a>	18 Aug 2011	Standing Committee Report on 3 Nov 2011
<a href="#">The Mines (Amendment) Bill, 2011</a>	23 Mar 2011	Standing Committee Report on 20 Dec 2011
<a href="#">The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment Bill, 2011</a>	23 Mar 2011	Standing Committee Report on 20 Dec 2011
<a href="#">The National Identification Authority of India Bill, 2010</a>	3 Dec 2010	Standing Committee Report on 13 Dec 2011
<a href="#">The Architect (Amendment) Bill, 2010</a>	31 Aug 2010	Standing Committee Report on 24 Jan 2011
<a href="#">The Anti-Hijacking (Amendment) Bill, 2010</a>	19 Aug 2010	Standing Committee Report on 18 Oct 2010
<a href="#">The Marriage Laws (Amendment) Bill, 2010</a>	4 Aug 2010	Standing Committee Report on 1 Mar 2011, Passed by RS on 26 Aug 2013
<a href="#">The National Commission for Heritage Sites Bill, 2009</a>	26 Feb 2009	Standing Committee Report on 23 Nov 2009
<a href="#">The Insurance Laws (Amendment) Bill, 2008</a>	22 Dec 2008	Standing Committee Report on 13 Dec 2011
<a href="#">The Telecom Regulatory Authority of India (Amendment) Bill, 2008</a>	15 Dec 2008	Standing Committee Report on 16 Feb 2009
<a href="#">The Protection and Utilisation of Public Funded Intellectual Property Bill, 2008</a>	15 Dec 2008	Standing Committee Report on 28 Jun 2010
<a href="#">The Pesticide Management Bill, 2008</a>	21 Oct 2008	Standing Committee Report on 18 Feb 2009
<a href="#">The Constitution (108<sup>th</sup> Amendment) Bill, 2008 (Women's Reservation Bill)</a>	6 May 2008	Standing Committee Report on 17 Dec 2009, Passed by RS on 9 Mar 2010, Pending in LS
<a href="#">The Private Detective Agencies (Regulation) Bill, 2007</a>	13 Aug 2007	Standing Committee Report on 13 Feb 2009
<a href="#">The Motor Vehicles (Amendment) Bill, 2007</a>	15 May 2007	Standing Committee Report on 28 April 2008, Passed by RS on 8 May 2012, Pending in LS
<a href="#">The Seamen's Provident Fund (Amendment) Bill, 2007</a>	3 May 2007	Standing Committee Report on 5 Sep 2007
<a href="#">The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005</a>	5 Dec 2005	Standing Committee Report on 13 Dec 2006
<a href="#">The Indian Medicine and Homoeopathy Pharmacy Bill, 2005</a>	12 Aug 2005	Standing Committee Report on 28 Jul 2006
<a href="#">The Indian Medicine Central Council (Amendment) Bill, 2005</a>	23 Mar 2005	Standing Committee Report on 29 Jul 2005
<a href="#">The Homoeopathy Central Council (Amendment) Bill, 2005</a>	23 Mar 2005	Standing Committee Report on 29 Jul 2005
<a href="#">The Seeds Bill, 2004</a>	9 Dec 2004	Standing Committee Report on 28 Nov 2006
<a href="#">The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001</a>	30 Jul 2001	Standing Committee Report on 9 Dec 2003
<a href="#">The Coal Mines (Nationalisation) Amendment Bill, 2000</a>	24 Apr 2000	Standing Committee Report on 31 Aug 2001
<a href="#">The Delhi Rent (Amendment) Bill, 1997</a>	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (Seventy-ninth Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995
The Atomic Energy (Amendment) Bill, 1992	25 Nov 1992	
The Participation of Workers in Management Bill, 1990	30 May 1990	Standing Committee Report on 18 Dec 2001
The Indian Medical Council (Amendment) Bill, 1987	26 Aug 1987	Joint Committee Report on 28 Jul 1989

Sources: Bulletins of Rajya Sabha and Lok Sabha, PRS.

## Status of Government Bills

Bills pending before session	123
Bills introduced during session	8
Bills passed during session	3
Bills withdrawn during session	2
Bills pending after session	126

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